



**THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)**

NO.HC.VII-87/2013/4335/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Morigaon.

Dated Guwahati, the 21st August, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. DJM/3907, dtd. 14.08.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 14.08.2019, has been ~~granted~~/rejected.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/2013/4336/A, dated 21.8.19

Copy to:

1. The Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)